

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1676(KB)2018
IA(I.B.C)/959(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	IDBI BANK LTD VS ABHIJEET INTEGRATED STEEL LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.] For the Liquidator
Ms. Sweta Mazumdar, Adv.]

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/959(KB)2024:**
 - a. This application has been filed by Ld. Counsel for the liquidator to submit the report certifying the constitution of SCC which is placed at page 13 onwards and it is supported by an affidavit which is placed at page 8 to 10. IA is **disposed of**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**